

NOTICE

Re: Intimation regarding Holding of 2nd National Lok Adalat on 12.07.2025 (Second Saturday) in this Hon'ble High Court.

This is for information of general public, parties and stakeholders that in view of letter dated 09.05.2025 of National Legal Services Authority, New Delhi, the 2nd National Lok Adalat scheduled for 10.05.2025 was deferred due to volatile situation and the likelihood of disturbances, under the orders dated 09.05.2025 passed by the Hon'ble Chairman, High Court Legal Services Committee

Now the 2nd National Lok Adalat is going to be held on 12th July, 2025 (2nd Saturday), as such, the Insurance Companies, parties concerned, litigants and Ld. Counsels etc. are hereby requested to come present to Punjab and Haryana High Court, Chandigarh on 12.07.2025 for settlement of their cases.

Swati Sehgal
(Swati Sehgal)
Secretary, HCLSC
22.05.2025